

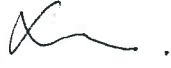

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2:30 PM ON 30.09.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER  
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4 OTHERS  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	T.K Bhaskar Medha Rao	Counsel for Petitioner	
2)	Hem Shanker Maw JERW AHER SOSTW	Counsel for Respondents	

**ORDER**

On having the parties reported that settlement has already been arrived at, on their request, list this matter on 05.11.2019 for reporting settlement.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)